

various political parties in the country besides the general public on matters of national and international importance objectively, fairly and without any bias and in treating the sensitive issues with professionalism;

(b) if so, when and by which authority such an analysis was made and what is the outcome thereof;

(c) what is the reaction of Government thereto; and

(d) if answer to (a) be in the negative whether Government propose to do such an analysis of the working of the AIR and Doordarshan?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): (a) to (c) No, Sir Both All India Radio and Doordarshan adhere to the news policy and guidelines prepared by the Advisory Committee on official media. In selection of news and in news editing the electronic media are guided by the highest possible professional standards. Newsworthiness determines the criteria for selection of news, and its treatment and presentation is directly related to the special characteristics of each medium as well as the target audiences.

(d) The working of All India Radio and Doordarshan already comes in for critical review periodically in both Houses of Parliament and in the Consultative Committee of Members of Parliament attached to the Ministry of Information and Broadcasting. As such, there is no felt need for any examination of the functioning of All India Radio and Doordarshan by an independent authority.

Malpractices in Delhi Water Supply and Sewage Disposal Undertakings

1368. **SHRI ISH DUTT YADAV:**
SHRI SHAMIM HASHMI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a racket of employing people for paper only and pocketing their

salaries was recently unearthed in the Delhi Water Supply and Sewage Disposal Undertaking;

(b) if so, the details thereof stating the amount embezzled and the action taken by Government against the officials involved; and

(c) the measures taken by Government to plug the loopholes in the procedure?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) Two Sanitary Inspectors and one LDC/Cashier were placed under suspension and action has been proposed against Sanitary Inspector, Chief Sanitary Inspector and Sanitary Supdt. of the Karol Bagh Zone of Delhi Municipal Corporation for alleged embezzlement of Rs. 24,064.00 by recording fictitious names of 50 Muster Roll workers in the Muster Roll for the month of May, 1988.

Cashier and Asstt. Sanitary Inspectors could not show the disbursement of the amount and contradicted the statements of each other. The Asstt. Sanitary Inspectors failed to produce all those workers whose names were recorded in the Muster Roll and during test check the workers were not found at the address recorded on Muster Roll.

(c) Checking at the time of disbursement of wages has been intensified to ascertain the authenticity and genuineness of the workers employed for particular job. The maintenance staff has been directed to work within the Rules and Regulations of the Undertaking.

Drought relief measures in Himachal Pradesh

1369. **SHRI SUNIL BASU NAY:**
SHRI RAMNARAYAN GOSWAMI:

Will the Minister of AGRICULTURE be pleased to state:

(a) the amount spent for drought relief measures taken in Himachal Pradesh during the year 1987-88; and

(b) the Central share therein?